

ASSENT TO BILL

SECRETARY: Sir, I also lay on the Table the West Bengal Appropriation (No. 2) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 14th August, 1970.

PETITION RE. UNEMPLOYMENT AND CONDITION OF SCHEDULED CASTES AND TRIBES

DR. RAM SUBHAG SINGH (Buxar): I beg to present a petition signed by Shri K. L. More regarding un-employment in the country and the condition of Scheduled Castes and Scheduled Tribes.

11.4 hrs.

STATEMENT RE: STATEHOOD FOR MANIPUR AND TRIPURA

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, Government are aware of the interest taken by the Members of this House in the question of the constitutional status of Manipur and also Tripura. We appreciate the aspirations of the people of Manipur and Tripura. . . .

SHRI BAL RAJ MADHOK (South Delhi): What about Delhi?

SHRIMATI INDIRA GANDHI: . . . to have the status of their territories raised to Statehood, and fully realise the strength of feeling behind these aspirations. Government have also taken note of the special circumstances of these territories, Manipur and Tripura, in which the demands for statehood have been made.

We accept the demands in principle, but details have to be worked out keeping in view the importance of a co-ordinated approach to the problems of development and security of the North-eastern region, and we hope to be able to announce our decision within a short period. Government earnestly hope that in the

meantime an atmosphere of peace and harmony will be maintained by all sections of the people in the two territories. (Interruptions)

श्री कंचर लाल गुप्त (दिल्ली सदर) : दिल्ली के बारे में क्या हुआ ? यह पोलिटिकल डिस्कमिनेशन है । मेरा कहना यह है कि जब तक एजिटेशन नहीं होता, गोलियां नहीं चलतीं तब तक इस सरकार के कानों पर जूँ नहीं रेंगती तो क्या आप दिल्ली में भी यही चाहते हैं ? दिल्ली में चूक जनसंघ पार्टी पावर में है इसलिए यहां आप नहीं चाहते ? यह अन्याय हो रहा है दिल्ली वालों के साथ । दिल्ली के लोग कब तक सन्न करते रहेंगे ? ... (व्यवधान)

11.43 hrs.

STATEMENT RE: BILL IN REGARD TO HIMACHAL PRADESH

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): Sir, on 31st July, 1970, the Prime Minister had informed the House that Government had decided to grant Statehood to Himachal Pradesh. She had also indicated that a Bill to give effect to that decision would be introduced in Parliament as early as possible. While welcoming this decision, several Members have expressed the desire that the Bill should be introduced in the current session of Parliament.

SHRI S. KUNDU (Balasore): This is regarding what?

SHRI K. C. PANT: Himachal Pradesh.

We appreciate their anxiety in this matter. But drafting of a Bill of this nature necessitates consultation with

[Shri K. C. Pant]

other Ministries and also the Election Commission. These consultations are under way. But I am afraid it will take some more time before the Bill could be got ready. I would, however, like to assure the House that we shall bring forward the Bill in the next session.

SHRI S. KUNDU: Mr. Speaker, Sir . . .

MR. SPEAKER: Prof. V. K. R. V. Rao.

11.44 hrs.

STATEMENT CLARIFYING INFORMATION GIVEN RE. WEST BENGAL TEACHERS' SALARIES

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): In paragraph 7 of my statement made in the House on the 10th August, 1970, I had stated as follows:—

"As for grant of financial assistance to colleges for meeting the cost in respect of teachers in the age group 60—65, the State Government has found it difficult to undertake the obligation, in view of the fact that the U. G. C. has not agreed to give any assistance for the implementation of the revised salary scales approved by it during the Second and the Third Plans."

The correct position is that on learning that the Government of West Bengal had not agreed to make grants to colleges for teachers in the age group 60—65 to implement the U.G.C. revised salary scales the U. G. C. wrote to the University of Calcutta (in 1959) expressing its willingness to give to the University its share of the cost (50 per cent in the case of boys' colleges and 75 per cent in the case of girls' colleges) provided either the University or the colleges concerned met the rest of the expenditure in-

involved in implementing the revised salary scales approved by the U. G. C. While the Calcutta University found itself unable to match the grants offered by the U.G.C., a few colleges fulfilled the condition laid down by the U.G.C. and availed themselves of the assistance offered by it.

The State Government has now notified its acceptance of the application of the integrated scale of Rs. 300—800 to Lecturers in this category w.e.f. 1-4-1969 and steps are being taken to fix the salaries of the teachers concerned in the new integrated scale.

SHRI JYOTIRMOY BASU (Diamond Harbour) rose.—

MR. SPEAKER: Will you please sit down or not? You are interrupting the proceedings continuously.

MR. V. C. SHUKLA:

11.46 hrs.

STATEMENT CLARIFYING INFORMATION GIVEN RE. LONDON BRANCH OF CENTRAL BANK OF INDIA

वित्त मंत्रालय में राज्य मंत्री (श्री सिद्धाचरण शुक्ल) : महोदय, सेंट्रल बैंक ऑफ इंडिया के लन्दन-स्थित कार्यालय में कथित घोषाघड़ी के सम्बन्ध में ध्यान-आकर्षण सूचना के उत्तर में 19 मई, 1970 को वित्त मंत्रालय के तत्कालीन राज्य मंत्री द्वारा इस सभा में एक वक्तव्य दिया गया था। उस समय यह बताया गया था कि सेंट्रल बैंक ऑफ इंडिया की लन्दन-स्थित शाखा के मैनेजर श्री सामी जे० पटेल को 26 मार्च, 1970 को उनके कार्य-भार से मुक्त कर दिया गया था। इस सभा में 3 अगस्त, को अतारंकित प्रश्न संख्या 1058 के उत्तर में भी इसी तारीख का उल्लेख किया गया था। यह तारीख सरकार को इस समय उपलब्ध सूचना के आधार पर दी